

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1156
TO BE ANSWERED ON 01.08.2024

Environmental pollution by factories

1156. SHRI NEERAJ DANGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that a large number of industrial units and factories in the country are polluting air, water and environment as a whole;
- (b) if so, the details thereof and Government's reaction thereto;
- (c) the details of complaints received by Government in this regard during the last three years and the current year, factory-wise and State-wise; and
- (d) the details of steps being taken by Government to keep the level of pollution by industrial units under control?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) & (b):

The Central Pollution Control Board (CPCB), in association with State Pollution Control Boards/Pollution Control Committees (SPCBs/PCCs), is implementing the provisions of the Water (Prevention & Control) Act, 1974, the Air (Prevention & Control of Pollution), Act, 1981 and the Environment (Protection) Act, 1986 to prevent and control pollution of environment. CPCB categorizes industries into Red, Orange, Green and White categories, on the basis of Pollution Index (PI) which is a function of potential of water pollution, air pollution, and hazardous waste generation and the same is implemented by the respective SPCB/PCC. Accordingly, the consent is issued to establish/operate to the units in the State/UT by SPCB/PCC. SPCBs/PCCs also monitor the compliance of effluent and emissions discharge standards. In case of non-compliance, action against the unit is taken under provisions of the Water Act, 1974, the Air Act, 1981 and the Environment (Protection) Act, 1986.

As per the information, received from SPCBs/PCCs, there are total 5,26,691 operational units (having pollution potential) in the country which includes Red, Orange and Green categories.

Actions such as issuance of show-cause notices/closure directions, are taken in case of violation of environmental regulations, as deemed fit.

(c):

State Wise number of complaints received in CPCB during the last three years are enclosed as **Annexure-I**. The list of factory-wise and state-wise with respect to chemical industries polluting air, water and environment during the last three years and the current year is annexed at **Annexure-II**. The list of complaints received related to Slaughter houses, Dairy & Tanneries are enclosed as **Annexure-III**. State wise details of complaints received w.r.t. Agro Based Industries are enclosed as **Annexure-IV**.

(d):

The Government has taken a number of regulatory measures to keep the level of pollution by industrial units under control. The measures taken/being taken inter-alia include;

- (i) The Ministry of Environment Forest and Climate Change (MoEF&CC), Government of India notifies “Standards for Emission or Discharge of Environmental Pollutants from various Industries” under Schedule-I of Environment Protection Rules, 1986. So far, 79 industrial specific environmental standards have been notified. The industrial sectors, for which specific standards are not available, general standards as notified under Schedule-VI of Environment Protection Rules, 1986 are applicable.
- (ii) CPCB has directed SPCBs/PCCs to inspect Red, Orange, and Green categories of industries at a minimum inspection frequency of 6 months, 1 year and 2 years, for verification of compliance of environmental norms. In addition, common waste management/treatment facilities such as STPs, CETPs, CBMWTFs etc., and 17 categories of high pollution potential industries are to be inspected on quarterly basis by SPCBs/PCCs.
- (iii) CPCB has published guidelines on continuous effluent monitoring system on 07.11.2014 and Guidelines for Continuous Emission Monitoring Systems in July 2017. Further, First Revised Guidelines for Continuous Emission Monitoring System has been published in August 2018 and subsequently amended on 04.09.2020.
- (iv) Further, CPCB has directed all 17 categories of high pollution potential industries, Grossly Polluting Industries of Ganga basin and common waste treatment facilities to install Online Continuous Effluent/ Emission Monitoring Systems (OCEMS) for strengthening monitoring mechanism and effective compliance through self-regulatory mechanism and constant vigil on pollution levels. Real-time values of environmental pollutants of trade effluent and emissions generated through OCEMS are transmitted online to CPCB and concerned SPCB/PCC on 24x7 basis. Central software processes the data and in case of value of pollutant parameter exceeds prescribed environmental norms, an automatic SMS alert is generated and sent to industrial unit, SPCB and CPCB, so that corrective measures can be taken by the industry immediately and appropriate action can be taken by concerned SPCB/PCC/CPCB.

- (v) CPCB carries out inspection-cum-monitoring of 17 categories industries and common waste treatment facilities, selected randomly based on SMS alerts, generated through Online Continuous Effluent/Emission Monitoring Systems (OCEMS), installed in these industries. In case of non-compliance observed, actions as deemed fit is taken as per the provisions of the environmental acts.
- (vi) Regular monitoring of compliance of industrial emission/effluent discharges and other operational activities according to the standards prescribed by MoEF&CC, CPCB and SCBs/PCCs,
- (vii) Critically polluted areas have been identified and Action Plan have been formulated for restoration of environmental quality in these areas.
- (viii) Industries are directed to install necessary pollution control equipment in a time bound manner.
- (ix) Charter for water intensive industries like Distillery, Pulp & Paper, Tannery etc.
- (x) Emphasis on Cleaner / Best Available Technologies
- (xi) Implementation of Zero Liquid Discharge (ZLD) in Textile, Bulk Drug, Distillery etc.

Annexure I

State Wise Number of Complaints received in CPCB during 2021-2024

Sl. No.	State	2021-2022	2022-2023	2023-2024
1.	Andaman & Nicobar Islands	03	03	01
2.	Andhra Pradesh	08	27	24
3.	Arunachal Pradesh	00	00	00
4.	Assam	05	20	17
5.	Bihar	20	25	25
6.	Chandigarh	02	03	03
7.	Chhattisgarh	13	34	26
8.	Dadra and Nagar Haveli and Daman and Diu	03	02	01
9.	Delhi	34	96	56
10.	Goa	03	02	03
11.	Gujarat	35	86	68
12.	Haryana	13	15	15
13.	Himachal Pradesh	05	06	10
14.	Jammu & Kashmir	01	09	08
15.	Jharkhand	11	31	16
16.	Karnataka	18	54	28
17.	Kerala	14	32	19
18.	Ladakh	00	01	00
19.	Lakshadweep	00	00	00
20.	Madhya Pradesh	07	09	19
21.	Maharashtra	18	74	61
22.	Manipur	01	00	01
23.	Meghalaya	00	00	02
24.	Mizoram	00	00	00
25.	Nagaland	00	01	03
26.	Odisha	15	27	25
27.	Pondicherry	13	04	02
28.	Punjab	22	37	31
29.	Rajasthan	20	19	29
30.	Sikkim	00	00	00
31.	Tamil Nadu	15	33	19
32.	Telangana	14	38	24
33.	Tripura	00	00	02
34.	Uttar Pradesh	49	15	87
35.	Uttarakhand	25	12	25
36.	West Bengal	30	31	38
	Total	417	746	688

Annexure-II

List of factory-wise and state-wise details of complaints received by CPCB with respect to Chemical Industries

S.No.	Unit name	State	Date
1.	M/S Deccan Chemicals, M/s Hetero Chemicals	Andhra Pradesh	13/06/2023
2.	M/s Tethys Chem Private Limited, Chhattisgarh	Chhattisgarh	2/7/2024
3.	M/s Shyam chemicals	Chhattisgarh	19/03/2024
4.	M/s Bharat Petroleum	Delhi	1/5/2023
5.	M/s ONGC Pipeline	Gujarat	8/6/2023
6.	M/s OneiroLifecare Ltd	Gujarat	29/02/2024
7.	M/s Oriental Aromatic Ltd. Nandesari GIDC Vadodara, Gujarat	Gujarat	30/01/2024
8.	M/s Deepak Nitrite Ltd., Nandesari GIDC Vadodara, Gujarat	Gujarat	30/01/2024
9.	M/s Grasim Industry ,Vilayet Plant Grassin	Gujarat	15/01/2024
10.	M/s Atul Ltd., Valsad	Gujarat	23/04/2024
11.	M/s Panoli Intermediate pvt. Ltd., GSP Corp Science Pvt. Ltd. and Meghami Ltd.	Gujarat	27/12/2021
12.	M/s KaneriaPlastPvt. Ltd. And M/s Kaneria Building Chemical Pvt. Ltd.	Gujarat	10/6/2021
13.	M/s Deepak Nitrite Ltd, GSP Crop Science Pvt Ltd,& Oriental Aromatic Ltd, GIDC Nandesari	Gujarat	23/09/2022
14.	M/s Nandesari Fertilizer Industries Pvt Ltd	Gujarat	18/10/2022
15.	M/s Ishaan Dyes & Chemicals Ltd,	Gujarat	17/11/2022
16.	M/s Coromandal, Sarigam GIDC, Valsad	Gujarat	13/03/2023
17.	M/s Vilayat&Saykha Industrial Estate	Gujarat	26/05/2023
18.	M/s Panoli intermediate pvt Ltd,	Gujarat	16/15/2023
19.	M/s Keshavkunj Industries LLP	Gujarat	28/06/2023
20.	M/s Archean Chemical Industries Ltd.	Gujarat	28/18/2023
21.	M/s. Navin Fluorine International Limited Bestan Surat	Gujarat	31/10/2023
22.	M/s Madaji Traders – Surat City	Gujarat	20/03/2024
23.	M/s IOCL, M/s Reliance Refinery and Nandesari GIDC	Gujarat	19/04/2024
24.	M/s Jagannath Halogens Pvt LTd&Jagannath Salt Pvt. Ltd.	Gujarat	18/06/2024
25.	M/s YashChemex, Vatva, Gujarat, M/s Shreyas Pigments, Maharashtra,	Gujarat, Maharashtra,	27/02/2023

	M/sNirbhaya Pigments, Maharashtra, M/s Nakoda Pigments, Chindwada Madhya Pradesh, M/s Haryana Pigments, Haryana, M/s Narayan Industries, Gujarat, M/s A One Pigments, Gujarat, M/s A one Phthalo Pigments, Gujarat, M/s Shreeji industries, Khambhat	Madhya Pradesh	
26.	M/s Aroma Aromatics &Flavors, Nalagarh, District Solan	HP	12/2/2024
27.	M/s Sawaraiya Polymers Industries Pvt. Ltd., Jai Bharat Polymers Pvt. Ltd. plot no. 211, HSIIDC, Manakpur, Phase-I, Yamuna Nagar, Haryana	HP	15/12/2023
28.	M/s Rajesh Chemical Pvt. Ltd.	Jharkhand	2/1/2024
29.	M/s Hindustan Urvarak&Rasayan Limited (HURL) Sindri	Jharkhand	18/04/2024
30.	M/s Bharath Petroleum Corporation Limited - Ettikka	Kerala	10/11/2022
31.	M/s BPCL – Kochi Refinery	Kerala	28/02/2024
32.	M/s BPCL-PDPP – KAKKAD KARA	Kerala	12/6/2024
33.	M/s Orient Paper Mills Amlai district Shahdol/Anuppur Madhya Pradesh-484117	Madhya Pradesh	28/02/2024
34.	M/s Sobonio Chemicals and Pharmaceuticals , M/s Samriddhi Chemicals Private Ltd.	Maharashtra	14/08/2023
35.	M/s Godavari Biorefineries Ltd. Ahmednagar	Maharashtra	8/5/2023
36.	M/s Asterix Reinforcement Limited	Maharashtra	19/03/2024
37.	M/s. Aristo Industries Plot No. E-5 MIDC Tarapur	Maharashtra	9/1/2024
38.	M/s Supreme Petrochem Limited	Maharashtra	18/04/2024
39.	M/s Maharashtra Natural Gas Ltd.	Maharashtra	5/9/2022
40.	M/s Deepak Fertilizers – Taloja, Navi Mumbai	Maharashtra	19/03/2024
41.	M/s YashChemex INC (Formerly known as Santoshi Pigments Industries)	Maharashtra	16/05/2024
42.	M/s Solara Active Pharma Sciences & Strides Shasun Limited factory's recovery unit	Puducherry	24/11/2024
43.	M/s PCCPL industry	Punjab	17/05/2024
44.	M/s Parabolic Drugs Ltd., Punjab	Punjab	19/01/2024
45.	M/s Bharat Chemicals, Punjab	Punjab	19/01/2024
46.	M/s Sourav Chemicals Private Ltd.	Punjab	26/09/2023

	Saidpura		
47.	M/s IOL Chemicals and Pharmaceuticals Ltd.	Punjab	14/08/2023
48.	M/s VedantMangla Oil and Gas	Rajasthan	10/8/2023
49.	M/s National coaters, Kapbros Pvt Ltd	Rajasthan	6/6/2024
50.	M/s. Southern Petrochemicals Industries Corporation Limited	Tamil Nadu	27/12/2023
51.	M/s Sun Pharmaceutical Industries Limited	Tamil Nadu	13/05/2024
52.	M/S TATA chemicals	Tamil Nadu	12/7/2022
53.	M/s CPCL Refinery	Tamil Nadu	19/12/2023
54.	M/s TFL Quinn India Private Limited Hyderabad	Telangana	3/1/2024
55.	M/s Natco Pharma Ltd., M/s NDL Infra Tech Pvt. Ltd, M/s Pokarana Engineering Stone Ltd., M/s Microsoft Pvt. Ltd	Telangana	12/4/2023
56.	M/s RAOS Laboratories, Hezelo Labs, Optimus Laboratories, Archimedis Laboratories, Brundavan Laboratories, Chemic Laboratories, S.R. Laboratories, Rishon Laboratories, V.J. Sai Chem Industries	Telangana	5/3/2024
57.	M/s LTR Lifesciences Pvt. Ltd. (Formerly Elite Pharmaceutical Pvt. Ltd.)	Telangana	4/3/2024
58.	M/s Piramal Pharma Pvt. Ltd., Digwal-502321, Kohir Mandal, Sangareddy District, Telangana	Telangana	16/11/2023
59.	M/s Alkimia Pharma Chem Pvt Ltd	Telangana	12/12/2023
60.	M/s Vivin Drugs and Pharmaceuticals Ltd., Telangana	Telangana	13/05/2024
61.	M/s Sri Jaya Labs Pvt Ltd & Vineeth Laboratory Pvt Ltd	Telangana	25/06/2024
62.	M/s Apitoria Pharma Private Limited, Borpatla (Village), Hathnoora (Mandal), Sangareddy (District), Telangana	Telangana	15/07/2024
63.	M/s M.B. Paints and chemicals	Telangana	8/6/2023
64.	M/s TFL Quinn India private Limited	Telangana	28/07/2023
65.	M/s Shri Sitaram Das Corporation & Trush Chemical India Pvt. Ltd.	Uttar Pradesh	26/10/2022
66.	M/s Khaitan Chemical Fertilizer Company	Uttar Pradesh	10/6/2024
67.	M/s Jubilant Ingrevia Ltd., Gajraula, Dist. Amroha, U.P.	Uttar Pradesh	4/6/2024
68.	M/s Kesoram Rayon Factory	West Bengal	22/06/2023

Annexure-III**List of complaints received related to Slaughter houses, Dairy & Tanneries**

Sr. No.	Name of the industry	State	Details of complaint
1.	Slaughter houses and meat selling units	Madhya Pradesh	Operating without Consent to Operate (CTO) /permission
2.	Slaughter House	Bihar	illegal Slaughter house and Meat Processing unit
3.	Meat Shops	Tamil Nadu	Slaughtering of animals by Illegal Meat shops
4.	Illegal Meat shops	Delhi	Illegal Meat shops functioning in residential area
5.	Illegal Meat shops	Uttar Pradesh	Illegal Meat shops functioning near Pilibhit Railway station
6.	Slaughter houses and meat selling units	Punjab	illegal Slaughter house and Meat Processing unit
7.	M/s Delhi Food Processing Complex (Meat) MCD	Delhi	Consent to Operate issued under orange category to the unit
8.	All Slaughter houses operating in the country	Haryana	To close down all slaughter houses running in the country
9.	Bone processing unit	Karnataka	Obnoxious & carcinogenic gases release from the unit
10.	Slaughter houses	Delhi	illegal Slaughter houses operating in residential area
11.	illegally soperation of Bone Factory (sealed by the PCB)	Karnataka	Illegal operation of the Bone Factory processing unit (sealed by PCB)
12.	M/s Modern Abattoir, Meat Processing and Rendering Unit	Karnataka	Pollution caused by Illegal operation of the unit
13.	M/s Radhika Nagar Slaughter House	Chhattisgarh	Non-compliance of guidelines issued by Hon'ble National Green Tribunal, New Delhi
14.	M/s Radhika Nagar Slaughter House	Chhattisgarh	Non-compliance of guidelines issued by Hon'ble National Green Tribunal, New Delhi
15.	Meat Shops	Ghaziabad, Uttar Pradesh	illegal operation and proliferation of meat shops/ establishments
16.	Illegal fisheries pond	Faizabad, Uttar Pradesh	Fish farming by illegally digging ponds
17.	Illegal slaughter houses	Delhi	Illegal slaughterhouses operating in Kailash Nagar, Gandhi Nagar, Delhi
18.	M/s Mariya Frozen Agro Food Products Pvt. Ltd.	Bareilly, Uttar Pradesh	Pollution caused by Illegal operation of Slaughter house

19.	M/s Feedpro Hatcheries and Firms Pvt. Ltd.	Aligarh, Uttar Pradesh	Against Consent to Operate issued by the UPPCB
20.	M/s Agro Feeds Factory	Telangana	pollution caused by M/s Agro Feeds Factory
21.	M/s Allahna Food Processing Co.	Aligarh, Uttar Pradesh	pollution caused by M/s Allahna Food Processing Co.
22.	Sea Food Factories	West Benal	Air pollution caused by Sea Food factories located near Faridpur Bus stop
23.	M/s Al-Kabeer Exports	Telangana	Environmental pollution due to open floting of sanitary rules with regard to carcasses disposed.
24.	Shrimp Farm	Tamil Nadu	Shrimp Shrimp Farm in Aurivakkam Village and have negative impact on marine and coastal eco systemss
25.	Slaughter houses	Haryana	Violation of rules by Slaughter houses operating in District Nuh
26.	Hatcheries	Andhra Pradesh	Removal of hatcheries which have been established in the CRZ area and many were operating within prohibited intertidal waters without prior clearance.
27.	M/s Devi Fisheries Limited	Andhra Pradesh	Groundwater and air pollution caused by Fisheries
28.	Fish meal and scrap fish processing factory	Odisha	pollution caused by fish meal and scrap fish processing unit
29.	Aquaculture hatcheries in prohibited zones	Tamil Nadu	Removal of all aquaculture hatcheries in prohibited zones (which is upto 200 meters from the high tide)
30.	Sweet meat manufacturing unit in residential area	West Benal	Pollution caused by illegally set-up of Sweet Meat Manufacturing Unit in residential area
31.	M/s A. Q. Frozen Pvt Ltd.	Hardoi, Uttar Pradesh	pollution caused by the unit
32.	Unlawful & most stinking Brackish - water-aquaculture pond	Andhra Pradesh	Unlawful & most stinking Brackish-water-Aquaculture-pond in Poodimadaka Panchayat, Acchitapuram (M), Anakapalli District
33.	Sale of polluted/unhealthy fish	Jharkhand	Sale of contaminated food items (fish) in Hirapur-Hatia under ward number 27 of Dhanbad Municipal Corporation.
34.	M/s Al-Naved Agro Food Industries Pvt. Ltd	Haryana	Unauthorized and illegal operations by the unit
35.	Slaughter House	Maharashtra	Pollution caused by the slaughter house
36.	Slaughter House	Agra, Uttar Pradesh	Pollution caused by the slaughter house

37.	M/a HMA Food Exports Pvt Ltd.	Agra, Uttar Pradesh	Pollution caused by the slaughter house
38.	Meat Shops	Maharashtra	Display of Meat in open area
39.	Aqua Farms	Andhra Pradesh	Salt water aqua farms operating illegally without registration issued by the Coastal Aquaculture Authority (CAA)
40.	Fish Packing units	Kerala	Peeling shed/processed fish packing unit situated at Oravanthuruth , Ward 15, Vadakkekara Panchayat, Moothakunnam Village, Paravur Taluk, Ernakulam District, Kerala
41.	Slaughtering of animals, birds etc. in urban and rural areas of Uttar Pradesh	Uttar Pradesh	Slaughtering of animals/birds/fishes/other creatures in the meat shops
42.	Slaughter house of Pune Municipal Corporation	Maharashtra	unbearable foul smell emanating from the slaughter house of Pune Municipal Corporation
43.	M/s Government Slaughter House, Hyderabad	Telangana	Pollution caused by Government Slaughter house
44.	Slaughter House	Delhi	For Installation of CCTV Cameras to monitor animal abuse
45.	Slaughter houses	Haryana	constitution of committee to review the feasibility of Slaughter houses operating in Mewat, Haryana
46.	Slaughter houses	Haryana	Issuance of Direction to mandate and purpose for the establishments of fundamental duties
47.	Slaughter Houses	Haryana	To re-evaluate the CTO of slaughter houses operating in Nuh District (Mewat), Haryana.
48.	Slaughter Houses	Haryana	to monitor animal abuse in slaughter house
49.	Slaughter Houses	Haryana	Cancellation/revocation of Consent to Operate (CTO) issued by HSPCB
50.	M/s Retro Footwear Pvt. Ltd.	Delhi	Use of Cyanide in production
51.	Illegal operation of Tanneries	West Benal	illegal operation of Tanneries in Tangra, Tiljala, Topsia and PaglaDanga areas in the eastern fringe of the city of Kolkata (about 550 numbers)
52.	Illegal operation of Tanneries	Uttar Pradesh	Pollution caused by Illegal operation of Tanneries
53.	M/s Habib Tannery	Tamil Nadu	Pollution caused by Illegal operation of the unit
54.	Illegal operation of	Uttar Pradesh	Pollution caused by Illegal operation of

	Tanneries		Tanneries
55.	Illegal operation of Tanneries	West Benal	illegal operation of Tanneries in Tangra, Tiljala, Topsia and Pagla Danga areas in the eastern fringe of the city of Kolkata (about 550 numbers)
56.	Illegal operation of Tanneries	Uttar Pradesh	Pollution caused by Illegal operation of Tanneries
57.	Leather treatment plant in HBR (Enviro Control Systems)	Karnataka	Closure of Leather treatment plant in HBR (Enviro Control Systems)
58.	Banas Dairy (M/s Banaskantha Dist. Co-op Milk Producers)	Gujarat	Foul smell from Banas Dairy.

Annexure-IV

List of complaints received w.r.t. Agro Based Industries

2022-23			
S. I No	State	Number of complaints received	Sector
1	Maharashtra	05	04-Sugar,01-Food & Beverage
2	Uttar Pradesh	03	02-Sugar,01-Paper
3	Karnataka	02	01-Sugar, 01-Food & Beverage
4	Haryana	04	02-Sugar,02-Distillery
5	Gujarat	10	06- Textile 01-Sugar,03-Paper
6	Punjab	02	01-Textile,01-Paper
7	Tamil Nadu	02	01-Textile,01-Distillery
8	Delhi	01	Others
9	Andhra Pradesh	02	01-Textile,01-Food & Beverage
10	Telangana	01	Paper
	Total	32	
2023-24			
1	Maharashtra	07	03-Sugar,04-Distillery
2	Haryana	03	01-Sugar 02-Textiles
3	Uttar Pradesh	08	03-Sugar 02-Textiles, 01-Distillery,02-Paper
4	Tamil Nadu	01	Others
5	Karnataka	02	01-Sugar,01-Distillery
6	Delhi	01	Textile
7	Gujarat	06	Textiles
8	Punjab	05	01-Textile,04-Distillery
9	West Bengal	02	01-Paper 01-Distillery
10	Telangana	02	01-Distillery,01-Paper
11	Madhya Pradesh	04	02-Distillery,02-Paper
12	Kerala	01	01-Food & Beverage
13	Chhattisgarh	01	Paper
14	Odisha	02	Paper
15	Andhra Pradesh	01	Paper
	Total	46	
2024-25 (till date)			
1	Andhra Pradesh	05	04-Textile,01-Distillery
2	Gujarat	08	07-Textile,01-Gujarat

3	Maharashtra	02	01-Textile 01-Bakery
4	Punjab	02	01-Textile,01-Distillery
5	Uttar Pradesh	03	01-Textile 01-Sugar,01-Paper
6	West Bengal	01	01-Textile
7	Uttarakhand	01	01-Paper
8	Haryana	01	01-Paper
	Total	23	